

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2947

ANSWERED ON:15.03.2010

SHELTER FOR HELPLESS PERSONS

Aaron Rashid Shri J.M.;Adhalrao Patil Shri Shivaji;Shantha J.;Shekhar Shri Neeraj;Sugavanam Shri E.G.;Viswanathan Shri P.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Supreme Court of India has recently passed any directions to the Union Government regarding the provisions of shelter/food to the homeless poor people in the country particularly in the metro-cities; and

(b) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) As per available information, no such directions have been passed by the Supreme Court in the recent past to the Union Government.

(b) Does not arise.